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Title: Special Financial Assistance to the State of Bihar (For the Welfare of Farmers) Bill, 2021*

DR. ALOK KUMAR SUMAN (GOPALGANJ): Sir, I beg to move for leave to introduce a Bill to provide for special financial assistance to the State of Bihar for overcoming the current agrarian crisis in State caused by the unseasonal rains, hailstorms, deficit rainfall and consistently rising input prices forcing farmers into debt trap providing relief and loan waivers to farmers, compensation for failed crops, promotion of sustainable farming, rainwater harvesting, creation of grain and fodder banks, skill development research and development and welfare schemes for farmers, agricultural labourers and other marginalized sections of society in State of Bihar and for matters connected therewith or incidental thereto.

HON. CHAIRPERSON: The question is:

“That leave be granted to introduce a Bill to provide for special financial assistance to the State of Bihar for overcoming the current agrarian crisis in State caused by the unseasonal rains, hailstorms, deficit rainfall and consistently rising input prices forcing farmers into debt trap providing relief and loan waivers to farmers, compensation for failed crops, promotion of sustainable farming, rainwater harvesting, creation of grain and fodder banks, skill development research and development and welfare schemes for farmers, agricultural labourers and other marginalized sections of society in State of Bihar and for matters connected therewith or incidental thereto.”

The motion was adopted.

DR. ALOK KUMAR SUMAN: Sir, I introduce** the Bill.

HON. CHAIRPERSON: Item No. 94. Shri Vijaykumar *Alias* Vijay Vasanth – not present.

Item No. 95. Shri Ram Mohan Naidu Kinjarapu – not present.

Item No. 96. Shri Benny Behanan – not present.

Item No. 97. Shri Kesineni Srinivas – not present.

Item No. 98. Shri Vishnu Dutt Sharma – not present.